

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/102/CHE/2023

NAME OF THE PETITIONER : Jusda India Supply Chain Management
Pvt Ltd

NAME OF THE RESPONDENT(S) : The ROC, Chennai & 2 Ors

UNDER SECTION : Sec 59 of CA 2013

ORDER

Ld. Counsel Mr. Antony R Julian for the Petitioner. Ld. Counsel for the Respondent is present.

List the matter for hearing on **19.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk